

**Need to expedite the process for development of Greenfield Highway No. 744 in Kollam Parliamentary Constituency, Kerala.-laid\***

**SHRI N. K. PREMACHANDRAN (KOLLAM):** The development of Greenfield Highway 744 in my Parliamentary Constituency is standstill. The acquisition process was started and 3D notification was issued with respect to certain villages. The land acquisition processes in other villages are in different stages. The property owners are in crisis due to delay in disbursement of compensation. The delay in disbursement of compensation became a public issue. The administrative delay from the part of Central and State Government regarding the share of land acquisition, royalty and GST delayed the project. The development from Edamon to Schencotta is also delaying. The land owners are waiting for compensation. Hence I urge upon the Government to initiate immediate action to disburse the compensation, complete the land acquisition process for Greenfield highway and expedite the process for Edamon to Schencotta and execute the development of NH 744 in Kollam Lok Sabha Constituency in a time bound manner.

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